

46

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.A. No. 44/(MAH)/2017

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 04.07.2017

NAME OF THE PARTIES: M/s. Haddock Properties Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
--------	------	-------------	-----------

46	Pheroze Mehta i/b. Vigal Thakur Arghs Partners...		✓ 
----	--	--	---

ORDER

CSA No. 43/230-232/NCLT/MB/MAH/2017

CSA No. 44/230-232/NCLT/MB/MAH/2017

CSA No. 45/230-232/NCLT/MB/MAH/2017

CSA No. 46/230-232/NCLT/MB/MAH/2017

CSA No. 47/230-232/NCLT/MB/MAH/2017

CSA No. 243/230-232/NCLT/MB/MAH/2017

At request of the Petitioner's Counsel, post this matter on 5th July 2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)